

ers are not able to get adequate profit:

(c) if so, whether Government propose to set-up a food processing industry in Rosarha in public interest; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Information is being collected and will be laid on the Table of the House.

(b) to (d). While fruits like lichi, mango, tomato etc. are being produced in the above said area, the capacity utilisation of the units engaged in the manufacture of fruits and vegetables products in Bihar has been well below the national average. The Ministry of Food Processing Industries have no proposal to set up food processing industry in Rosera Parliamentary Constituency.

Ban on Lift Irrigation Projects

289. SHRI RAM SAJIWAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a ban has been imposed on construction of lift irrigation projects on river Ganga, Yamuna and its tributaries Ken, Bangey and Paisuni in Uttar Pradesh;

(b) if so, whether the ban is likely to be lifted soon for the benefit of the farmers;

(c) if so, by what time; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (d). There is no general ban as such on lift irrigation

projects on these rivers. But the scheme is required to be examined with reference to the water flow available and the share thereof that can be earmarked for the project.

[English]

Amount Collected by Apparel Export Promotion Council

291. PROF. K.V. THOMAS: Will the Minister of TEXTILES be pleased to state:

(a) the amount of Open Tender System and Earnest Money Deposit/Bank Guarantee forfeiture money collected so far by Apparel Export promotion Council as on 31st March, 1990;

(b) whether full or part amounts have been transferred to Government and whether it has been credited to the Consolidated Funds of India;

(c) the position of untransferred amounts held by Apparel Export Promotion Council; and

(d) how that money is proposed to be utilized?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (d). The Apparel Export Promotion Council had collected an amount of Rs. 56.60 crores under the Open Tender System and this has been credited to the Consolidated Fund of India. The total amount collected by way of EMD/BG Forfeiture as on 13.3.90 amounted to Rs. 10.7 crores out of which Rs. 4 crore has already been deposited in Consolidated Fund of India. Government has instructed the Council to immediately transfer the balance amount also to the Government Fund. This amount will be utilised for export promotion purposes.